

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

FIFTY-FIRST REPORT

(Presented on 15.12.2008)

The Business Advisory Committee held a sitting on Thursday, the 11th December, 2008.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

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| (1) The Science and Engineering Research Board Bill, 2008
<i>(Consideration and passing)</i> | 1 hour |
| (2) The Limited Liability Partnership Bill, 2008, as passed by Rajya Sabha
<i>(Consideration and passing)</i> | 2 hours |
| (3) The Central Universities Bill, 2008
<i>(Consideration and passing)</i> | 2 hours |
| (4) The Supreme Court (Number of Judges) Amendment Bill, 2008
<i>(Consideration and passing)</i> | 1 hour |
| (5) The Prevention and Control of Infectious and Contagious Diseases in Animals Bill, 2005, after it has been passed by Rajya Sabha
<i>(Consideration and passing)</i> | 2 hours |
| (6) The Gram Nyayalayas Bill, 2008, after it has been passed by Rajya Sabha
<i>(Consideration and passing)</i> | 3 hours |

Contd...2/-

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| (7) The Code of Criminal Procedure (Amendment) Bill, 2006 after it has been passed by Rajya Sabha
<i>(Consideration and passing)</i> | } 2 hours |
| (8) The State Bank of India (Amendment) Bill, 2006
<i>(Consideration and passing)</i> | } 2 hours |
| (9) The Information Technology (Amendment) Bill, 2006
<i>(Consideration and passing)</i> | } 2 hours |

NEW DELHI;
11th December, 2008
Agrahayana 20, 1930 (Saka)

SOMNATH CHATTERJEE
Chairman,
Business Advisory Committee.